

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 418**  
**IB/649/ND/2023**

**IN THE MATTER OF:**

Bank of Maharashtra	...	Applicant
Versus		
Binod Kumar Jain	...	Respondent

**Under Section 95(1) of IBC, 2016.**

**Order delivered on 08.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	
For the RP	:	Adv Gautam Singhal a/w Adv Preeti Chauhan

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **03.05.2024**.

**Sd/-**  
**(Court Officer)**